

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:650  
ANSWERED ON:26.02.2015  
POLLUTION IN GODAVARI RIVER  
Patil Shri A.T. (Nana)

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) whether the Hon`ble High Court has issued direction to the Central Government to make available the requisite funds for reducing the level of pollution in the Godavari river keeping in view the Singhashth Kumbh Mela to be held this year in Nasik city of Maharashtra;
- (b) if so, the total amount allocated by the Central Government to the Government of Maharashtra along with the details of development work undertaken and present status thereof by the end of January, 2015; and
- (c) if so, the allocation of funds made?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(PROF.SANWAR LAL JAT)

(a)to(c) Yes, Madam. The Hon'ble Mumbai High Court in its order dated 19th December, 2014 has directed the Union of India to take appropriate decision on the proposal submitted by the State Government for release of one time financial assistance for Simhastha Kumbh Mela to be held at Nashik and Trimbakeshwar during the year 2015-16 as expeditiously as possible and preferably on or before 28th February, 2015. The State Government in their letter dated 15th May, 2014 addressed to the Deputy Chairman of the Planning Commission (Presently NITI Aayog) has requested for central assistance against a master plan of Rs. 2378.78 crore.

Under National River Conservation Plan (NRCP), pollution abatement works amounting to Rs. 62.02 crore for Nasik and amounting to Rs. 11.64 crore for Trimbakeshwar were sanctioned, which have been completed. Against these, sewage treatment capacity of 100 Million litres per day (mld) in Nasik and 1 mld in Trimbakeshwar has been created.